

[Dr. G.S. Rajhans]

tion to solve this problem as its resources are limited.

I would, therefore, request the Central Government to take immediate steps to provide the above amount to the Bihar Government.

12.12 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

SHRI BASUDEB ACHARIA: I am on a point of order.

MR. DEPUTY SPEAKER: When statements are being made under Rule 377, there can be no point of order.

*(Interruptions)**

MR. DEPUTY SPEAKER: I cannot do anything.

*(Interruptions)**

(viii) **Demand for early clearance to the pending irrigation projects submitted by the Orissa Government**

SHRINITYANANDA MISRA (Bolangir): Sir, irrigation is crucially important and absolutely necessary in my Parliamentary Constituency of Bolangir, Orissa since it is situated in drought-prone zone of the State. Though five major tributaries of river Mahanadi are flowing in this region and water resource is abundant, it has not yet been harnessed and put to positive and productive use through irrigation projects. As a result of this, the excess rain water during the monsoons is causing devastating flood in coastal belt. Unfortunately since there is no irrigation project in the tributary zone, the rain water cannot be conserved and used for irrigation and the whole region is gradually being converted into a dry arid and semi-desert area. The sub-soil water sources are also drying up fast rendering shallow surface

wells and tube-wells defunct. Irrigation projects on the river Suktel, Ong, Lanth Under and Inder have been lying in the Central Water Commission for years past without clearance. I request the Water Resources Minister to take expeditious steps to clear, sanction and provide funds for the projects so that they can be implemented.

12.16 hrs.

DISCUSSION UNDER RULE 193

[*English*]

Communal situation in various parts of the country—contd.

MR. DEPUTY SPEAKER: The House shall now take up the next items i.e. Further Discussion on the communal situation in various parts of the country, raised by Shri Balwant Singh Ramoowalia on 24th April, 1989.

Shri Yogeshwar Prasad Yogesh.

[*Translation*]

SHRI YOGESHWAR PRASAD YOGESH (Chatra): Mr. Deputy Speaker Sir, the other day I was saying that the country...*(Interruptions)* Sir, how can I speak in such a disorderly atmosphere. Please ask them to keep quiet *(Interruptions)*

[*English*]

MR. DEPUTY-SPEAKER: Mr. Amal Datta, you please give it in writing. I will see. I will find out the facts.

(Interruptions)

MR. DEPUTY-SPEAKER: Only Shri Yogeshwar Prasad Yogesh goes on record.

*(Interruptions)**